

ITEM NO.26

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Cr1) No(s).6254/2012

JAGADAMBA PRASAD

Petitioner(s)

VERSUS

STATE OF U.P.
(with office report)

Respondent(s)

Date: 17/04/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On behalf of the sole respondent - State of U.P., the learned Advocate, Mr. Adarsh Upadhyay has accepted notice and has undertaken to file vakalatnama as well as counter affidavit by the next date. Four weeks' time is granted.

List again on 4.7.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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